

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI**

Appeal No. 597/252/ND/2018

In the matter of:

Sunbeam Buildtech Pvt. Ltd.
Vs.
Registrar of Companies

... Appellant

... Respondent

SECTION: Under Section 252

Order delivered on 18.05.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Appellant

Mr. Rakesh Kumar & Ms. Chetna
Bisht, Advs.

For Respondents

Stdng. Counsel for ITD

ORDER

The Ld. Counsel for the appellant states that the ROC is served and undertakes to amend memo of parties and serve the Income tax within one week. For further consideration on 24th May, 2018.

Ritu Sharma

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**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**